

## **L.P.A.**

**Token No.- 2568/2020 Dtd.- 03/06/2020**

**Party Details: STEEL AUTHORITY OF INDIA LTD THROUGH ITS DEPUTY GENERAL MANAGER A K UPADHAYA**

**Vs**

**DR RAKESH PRASAD SRIVASTAVA**

D.B.

Caveat clear

Memo

3 CFS = 15

CF Paid is sufficient.

Limitation expired on 04.01.2020

Barred by 151 Days as per calculation at the back of vak.

Copy filed

### **Defects:-**

- 1) Limitation petition may be filed.
- 2) Complete party details of respondent no. 2 & 3 of this memo may be given as per C.C. of Impugned order.
- 3) Respondent no. 2 & 3 of C.C. of Impugned order has not been made party in this memo.
- 4) Word 'Mr.' is missing before name of Hon'ble Judge at aggrieved portion of memo.
- 5) Case no. may be corrected at aggrieved portion of memo.
- 6) Word 'Petition' may be suitably amended at Para-3 of affidavit.
- 7) Pagination may be corrected after page no. 55
- 8) t/c of page no. 57,58,61,69,70 to 75,91 to 93,109 to 111,114,115,117,121,178,180,183,190 to 193,195,197 to 199,202,203 & 205.
- 9) Page no. 181 to 210 of 2<sup>nd</sup> set of memo may be tagged properly.
- 10) Pagination of synopsis may be given.